Gauhati though the available steel is not tested variety. It has been brought to the notice of the Government that certain dishonest handling agents of cement mixed Brahmaputra silt dust with cement to make some extra money. In this way the backward tribals and others of Assam and Northwest generally have been compelled to suffer. It is complained that the Railways do not remove the restrictions imposed against booking wagons with essential commodities into Assam and the traders have been forced to hire trucks to carry most of the goods at double the railway freight. The capacity of the trucks to carry all that is offered is less than half the capacity of the Railways. In view of all these and the inherent lack of interest in the affairs and community hardships of this sensitive area, the poor, backward, including the tribals people are suffering intolerable distress. The bureaucratic set-up which rules the country pay little heed to the hardships of the people.

I draw the attention of the Government through the hon. Prime Minister to save Assam and the North-Eastern region as a whole by asking the Ministries of Food and Agriculture, Petroleum and Chemicals, Industries and Railways to rush wheat, salt, sugar, kerosene cement and steel immediately to save the systems created for distribution of these commodities to the people without any further delay.

(vi) RECENT AUCTION OF PLOTS BY DELHI DEVELOPMENT AUTHORITY.

श्री शरद यादव (जबलपुर): आपने मुझे आज 377 में वक्तव्य देने का मौका जो दिया है उस के लिए मैं आपका आभारी हूं। मामला बड़ा है ...

MR. SPEAKER: You must confine yourself to the statement.

श्री शरद यादव : उस को इतना समय आपने दिया है। जो दो मंत्रालय डी० डी० ए० की जो नीलामी हुई है राजेन्द्र प्लेस में उस के साथ जुड़े हुए हैं .....

MR. SPEAKER: You should read the statement.

श्री शरद यादव : मैं पढ़ रहा हूं। दो दो मंत्रियों ने प्रसन्नता जाहिर की है। राज्य सभा में डी० डी० ए० के जो आक्ट एमार्डस हुए थे .....

MR. SPEAKER: Mr. Yadav, kindly read your statement. Rule 377 provides that you have merely to read out the statement. Nothing more.

श्री शरद यादव : वही तो मैं बोल रहा हूं।

श्री मती राम दागड़ी (बसुएं) : मेरा व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : व्यवस्था का प्रश्न नहीं है, अव्यवस्था का प्रश्न है।

श्री मती राम दागड़ी : आप से मैं व्यवस्था चाहता हूं। 377 के अन्दर जो लक्ष्य लिखे हुए हैं उन से पहले अपनी बात अगर कोई कुछ कहना चाहे तो क्या आप उसको भी सुनना नहीं चाहते हैं? उसकी परिस्थिति को भी आप सुनना नहीं चाहते हैं? आप इस तरीके से ....

अध्यक्ष महोदय : नहीं, नहीं, नहीं।

श्री मती राम दागड़ी : यह अख्तियार का मामला है। वैसे कोई स्कूल मास्टर बच्चों को कहता है, नहीं न और यह कहता है हां इस तरह से तो यहां नहीं होना चाहिये। जिस सभा का को सदस्य है उस को अपनी की बात को कहने का आप मौका तो दें। उसको इतना हक तो होना चाहिये।

MR. SPEAKER: I have asked you to read out the statement. You are not reading from the statement.

श्री शरद यादव : इसके बारे में प्रसन्नता दोनों हाउसिज में की गई है। राजेन्द्र प्लेस कम्प्लेक्स में ....

MR. SPEAKER: I am not allowing you. Either you read the statement or do not read at all.

श्री शरद यादव : आपकी ओर देख कर बोलता हूं। उस में बोलियां लगती नहीं। बोलियां लगाने में बांस इलाकी से ...

MR. SPEAKER: Under the rules, you have only to read out the statement.

श्री शरद यादव : सर, कोई नया मामला है ? 377 में बहुत से मामले उठाए गए हैं । आपकी तरफ से मामला उठाया नहीं जाता है । मुख्तारसिंह से पीछा है जो लिखा है सब यही तीन रहा है । ये क्यों बैठे हैं ? लिखेंगे । तो जो भी हो, मुख्तियार उल्लाह साहब ने यहां श्री के० ए० राजन साहब के व्यक्तव्य के अलावा में कहा कि दिल्ली विकास प्राधिकरण ने हाल ही में .....

MR. SPEAKER: Please read the statement.

श्री शरद यादव : डी० डी० ए० ने हाल ही में जो प्लाट की निलामी की थी उस में लोगों से बोलियां लगाई गई उस के बारे में राज्यसभा और लोक सभा में जो गलत बयानी की गई है उसमें यह कहा गया है कि दिल्ली विकास प्राधिकरण द्वारा की गई नीलामी में पहले पन्द्रह पर डोली अंसल इंडस्ट्रीज ने लगाई थी । मैरा कहने का मतलब यह है कि इस में पांच लोग थे । पहली डोली जो थी वह 1 करोड़ 31 लाख 37 हजार....

MR. SPEAKER: I am now asking the Reporters to stop recording. You are not sticking to the rule. Under the rule, you have only to read out the statement. Nothing more.

(*Interruptions*)

MR. SPEAKER: Please do not record. You are repeatedly defying me. You have given me a written statement and I have allowed that. Either you follow that written statement or you do not follow that.....

(*Interruptions*)

डा० लक्ष्मीनारायण पांडेय (मन्दसौर) : अध्यक्ष जी, कोई नई परम्परा इस सदन में नहीं डाली जानी चाहिये । जो वक्तव्य सदन में लिख कर दिया है वही पढ़ना चाहिये ।

MR. SPEAKER: You will have to follow the rules laid down in this regard.

THE PRIME MINISTER (SHRI MORARJI DESAI): Otherwise he will have to sit down. This is not the way. Better be disciplined.

MR. SPEAKER: We have laid down the rule and we follow that.

(*Interruptions*)

MR. SPEAKER: I find you are incorrigible. I do not think I can allow you.... (Interruptions) You just read the statement and confine yourself to the rules.

श्री शरद यादव : यह प्रमाण तो लेंगे आप ?

SHRI K. GOPAL (Karur): This is a serious matter, Sir. It cannot be confined only to Rule 377. People in high power.....

MR. SPEAKER: That is a different matter. At present we are under Rule 377.

श्री शरद यादव : अध्यक्ष जी, जिस दिन मैं स्टेटमेंट दे रहा था, आपको 3 दिन पहले दिया था । उस के बाद मेरे पास बहुत सी इनफोरमेशन आ गई है ...

(व्यवधान)

MR. SPEAKER: No, you cannot. Unless you give me a copy of it, you cannot read it.

श्री शरद यादव : तो यह जो गलत बयानी है इसका कोशिश कैसा में आपको ?

MR. SPEAKER: I call the next Member.

Shri Jyotirmoy Bosu.

(vii) Death Sentence awarded to Shri Z. A. Bhutoo, Prime Minister of Pakistan

SHRI JYOTIRMOY BOSU (Diamond Harbour): I seek your consent to raise the following matter today which is occupying the minds of many people not only in this country, but all over the world.

**Not recorded.